

Company, Limited to B.M.T. Commodity Company, New York?

The Minister of Law (Shri G. S. Pathak): The judgment of the Calcutta High Court delivered in December, 1965 has been received only recently. The matter is under examination.

India Belting and Cotton Mills Ltd., Serampore

***288. Shri S. M. Banerjee:** Will the Minister of Law be pleased to state:

(a) whether it is a fact that the Company Law Administration has made investigations into the affairs of the India Belting and Cotton Mills Limited, Serampore, West Bengal;

(b) if so, the charges for which the investigations are made; and

(c) the action taken by Government on the report of such investigations?

The Minister of Law (Shri G. S. Pathak): (a) to (c). The Company Law Board has not appointed any Inspectors to investigate into the affairs of M/s. India Belting and Cotton Mills Limited. A request for appointment of Inspectors under the provisions of the Companies Act has been received and is under examination.

Aid from World Bank

***289. Shri D. J. Naik:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the World Bank has considered favourably a proposal for obtaining aid for the manufacture and purchase of fertilisers and for sinking tube-wells; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). A statement is laid on the table of the Sabha.

STATEMENT

A. Fertilisers:

Requests have been made to the World Bank for loans for the manufacture and purchase of fertilisers. The details are given below:—

1. Manufacture of Fertilisers:—

(i) **M/s. Hindustan Allied Chemicals**, a private firm to whom a license was issued for setting up a fertiliser plant at Kothagudam are negotiating for a loan to finance the foreign exchange cost of the plant. The negotiations are still proceeding.

(ii) **M/s. Birla Gwalior Private Limited**, a private firm to whom a license was issued for setting up a fertiliser plant at Goa are negotiating for a loan of 15 million dollars with the International Finance Corporation, an affiliate of the World Bank. The negotiations are still proceeding.

2. Purchase of Fertilisers:

A proposal has been made to the World Bank for Bank financing for the import of fertilisers. The matter is still in a preliminary stage of consideration.

B. Sinking of Tube Wells:

A mission from the International Development Association (an affiliate of the World Bank) which reviewed the progress of a Tubewell project in Uttar Pradesh financed with a credit given by IDA in 1961, has looked at possibilities and scope for further expansion with IDA credit. The matter is under consideration.

Conference of Chief Ministers on Food Situation

***290. Shri D. S. Patil:**
Shri Tulsiidas Jadhav:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the decisions arrived at the Chief Ministers' Conference held in New Delhi on the 13th February,